

(b) whether the raw materials used for the preparation of this drug are being exported in large quantities to foreign countries?

The Deputy Minister of Education (Dr. K. L. Shrimali) : (a) No medicine as such has been discovered or developed by the Central Drug Research Institute. It has, however, been known for a long time that the Indian herb known as *Rauwolfia serpentina* (*Sarpagandha*, *Chandrika*, *Chotachand*) is very efficacious in the treatment of high blood pressure.

(b) In 1953 and 1954 a sizable export trade in *Rauwolfia serpentina* had developed. In view of the necessity to conserve this herb, which is not found in any great abundance in India, it was decided to restrict exports, which as a result has now been reduced to a mere trickle.

Presentation of Books

***2097. Chaudhuri Muhammed Shafiq** : Will the Minister of Education be pleased to state :

(a) the number of books presented to various institutions abroad since the 1st January, 1955; and

(b) the amount spent by Government thereon?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) 1216.

(b) Rs. 12,556.

Research Fellowships

***2101. Dr. Ram Subhag Singh** : Will the Minister of Education be pleased to state :

(a) whether Government have decided to institute some research fellowships;

(b) the purpose of instituting such fellowships;

(c) the estimated value of each fellowship;

(d) the proposed tenure of award of each fellowship; and

(e) the basis of selection therefor?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das) : (a) to (e). A statement giving the required information is laid on the Table of the House. [See Appendix X, annexure No. 64].

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Police Outposts

***2104. Shri Rishang Keishing** : Will the Minister of Home Affairs be pleased to state:

(a) the number of police outposts on the Dinapur Road between Manipur Road Station and Imphal where police authorities usually check certain passengers for their passes;

(b) the categories of the passengers who require passes and are to be checked at these outposts; and

(c) the reasons why passes or permits are required?

The Minister of Home Affairs (Pandit G. B. Pant): (a) Two.

(b) and (c). No passes or permits as such are required by any class of passengers. Only the identity documents and registration certificates of foreigners are checked in the usual course.

Excise Duty Appeals

***2110. Shri M. S. Gurupadaswamy**: Will the Minister of Finance be pleased to state :

(a) whether it is a fact that an appeal against the orders of Collector (Delhi II) for levying excise duty on cement colours and Persian Gulf (oxide/iron) is pending with the Central Board of Revenue for the last three months;

(b) whether it is also a fact that except Collector (Central Excise) Delhi II, no other Collectorate is charging any duty on these items and which in turn has led to the closure of all factories in Delhi;

(c) if the answer to part (b) above be in the affirmative, the reasons for this discrimination; and

(d) when a decision is expected to be taken?

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha): (a) Yes.

(b) No, Sir. The factories at Amritsar have been paying excise duty on such products ever since the imposition of the excise. In Bombay, Allahabad, and Patna Collectorates of Central Excise, these products are also being subjected to excise duty. In the case of factories at Delhi proper, clearances have been permitted by the Collector without realising duty, as he has had some doubts in his mind as to whether the products are liable to excise duty or not. He has, however, served formal demands for duty to save